

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A. NO. 94/97

Shri A.C. Das & Ors

Applicant(s)

- Versus -

Union of India & Ors

Respondent(s)

Mr. M. Chanda

Advocates for Applicant(s)

Mr. S. Ali, Sr. C.G.S.C

Advocates for Respondent(s)

Office Notes

Date

Court's Order

This application is in
form and within time
C. F. of Rs. 50/-
deposited via
IPO BD No 709580
Dated ... 5-5-97

Prayer

26/5

for
6/5

7.5.97. Mr M.Chanda, learned counsel
for the applicant and Mr S.Ali,
learned Sr.C.G.S.C for the respon-
dents are present.

Mr Chanda submits that he
may be allowed to withdraw this
O.A. with liberty to file a fresh
application. Prayer allowed.

Application is dismissed on
withdrawal.

Copy of this order may be
furnished to the counsel of the
parties.

15.5.97

Copy of the order issued
to the Advocates of the
parties vide O.No 1752-4
1753 d, 15.5.97

pg

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Member